

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present :- Smt.P.Ragini, District Judge

Sub :- Estt - District Court, Kozhikode - Transfer and posting of
Staff members - Orders - Issued.

ORDER NO. A1- 21/2021

Kozhikode, Dated :29.11.2021

On administrative exigencies , the following Orders of transfer and posting of members of staff are issued.

1. Sri.Sreejith.K (PEN 585917), Head Clerk, Additional District and Sessions Court (for the trial of cases related to atrocities and sexual Violence towards women & Children) Kozhikode is transferred and posted as such to Sub Court, Kozhikode Vice SI No 2.
2. Sri. Jyothiprakash. C.K (PEN 585919), Head Clerk, Sub Court, Kozhikode is transferred and posted as such to Additional District and Sessions Court (for the trial of cases related to atrocities and sexual Violence towards women & Children) Kozhikode Vice SI No 1.

The Presiding officers concerned are directed to relieve the incumbents forthwith.

Sd/-

DISTRICT JUDGE

To

1. The Additional District and Sessions Judge (for the trial of cases related to atrocities and sexual Violence towards women & Children), Kozhikode.
2. The Prl Sub Judge, Kozhikode.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdts. II/III/ IV, DSA, District Court, Kozhikode.
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The Secretary, KDJECCS Ltd. Kozhikode.
5. The File.
6. The Proceedings file

// True Copy / Forwarded / By Order //


Sheristadar

